

NATIONAL COMPANY LAW APPELLATE TRIBUNAL NEW DELHI

Company Appeal (AT) (Insolvency) No. 940 of 2020

IN THE MATTER OF:

Drive India Enterprise Solutions Ltd.

...Appellant.

Versus

Valay Group & Ors.

...Respondents.

Present:

**For Appellant: Mr. Jitender Chaudhary, Mr. Girish Paryani,
Ms. Sangeeta Panchal, Ms. Shilpa Chohan,
Advocates.**

**For Respondent: Mr. CS Omkar Deosthale, Advocate for R-2.
Mr. Harshavardhan Bhende,
Advocate for R3&4.**

**ORDER
(Virtual Mode)**

10.03.2021 Parties to file brief 'Written-Submissions' not more than three pages and 'Copies of Judgments' on which, parties want to refer and rely on, within two weeks, separately.

List the Appeal 'For Admission (After Notice)' Hearing on **26th April, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**